

SPECIAL BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.13/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VIJAY KUMAR SHARMA & ANR. V/S ROC, UP & ANR.
UNDER SECTION	252 (1) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Appellant*
Sh. Krishna Dev Vyas, Adv. : *For the RoC*
Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*

ORDER

None present for the Appellant. However, Ld. Counsels representing the ROC as well as the Income Tax Department is present through VC.

- 1. Ld. Sr. Standing Counsel, Sh. Gaurav Mahajan representing the Income Tax Department seeks and is granted two weeks time to file reply, by serving an advance copy to the other side.**
- 2. Let the matter be adjourned for further hearing on 8th August, 2024 before the Regular Bench.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*